

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). The case is still under police investigation. So far two persons have been arrested, one under section 55/109 Cr. P.C. and one as suspect.

Road Development Plan

*526. **Shri Ram Krishan Gupta:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 1922 on the 20th April, 1959 and state:

(a) whether Government have since finalised the consideration of the new long-term Road Development Plan for India prepared and submitted by a Committee of Engineers; and

(b) if so, the results thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). No, Sir. Detailed consideration of the matter has been postponed till the receipt of the report of the Committee constituted by Government recently to examine the question of co-ordination between the different means of transport and long-term policy issues involved in their future development. Besides, the comments of the State Government, are still awaited.

Gandak Bridge

*527. { **Shri Radha Raman:**
Shri Shree Narayan Das:
Shri Jhulan Sinha:
Shri Bibhuti Mishra:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 2338 on the 18th September, 1958 and state:

(a) the terms on which it has been decided to hand over the old railway bridge to the Government of Bihar, and

(b) how long it would yet take to complete the construction of the new bridge on the river Gandak?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) The old railway bridge over the Gandak will, on completion of the new railway bridge, be handed over to the Bihar Government in exchange for their property at Mahindrughat, consisting of the Superintending Engineer's bungalow, office and the compound

(b) Between six to nine months.

Bihar Inland Water Transport

*528. { **Shri Shree Narayan Dass:**
Shri Radha Raman:
Shri Radha Mohan Singh:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 298 on the 18th February, 1959 and state

(a) whether the scheme for floating a separate company for Bihar Inland Water Transport has since been finalised; and

(b) if so, the nature of decision taken and the stage at which the scheme stands at present?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir.

(b) The scheme has been dropped for economic reasons.

Railway Land

*529. { **Shri Nagi Reddy:**
Shri A. K. Gopalan:
Shri Vasudevan Nair:
Shri Kunhan:

Will the Minister of Railways be pleased to state:

(a) the amount of arrears which are yet to be recovered from private parties for the lease of Railway land for use in the movement of their merchandise, at Shalimar, Garden Reach, and Cuttack in South Eastern Railway, as on 1st June, 1959;

(b) what are the steps that are being taken for the recovery of the balance; and